

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA DIVISION AT
DHARAMSHALA

DSJ/EC/(P.file)/2022:-

Dated:-15.08.2022

"Charge Relinquishment Report"

Consequent upon my transfer and posting as one of the Registrars in the Hon'ble High Court of Himachal Pradesh, Shimla, vide Registry Notification No. HHC/GAZ/14-53/74-VII-115 dated 14.08.2022, I, Arvind Malhotra, do hereby relinquish the charge of the post of District and Sessions Judge, Kangra Division at Dharamshala, today i.e 15.08.2022 in the forenoon.

(Arvind Malhotra)

District and Sessions Judge,
Kangra Division at Dharamshala.

Endst No. DSJ/EC/(P.file)/2022 - 8241 - 91 Dated:-15.08.2022

Copy for information to:

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of HP Shimla.
2. Worthy Registrar General, High Court of Himachal Pradesh, Shimla.
3. The Ld. Registrar (Vigilance), High Court of Himachal Pradesh, Shimla.
4. The Ld. Registrar (Judicial)/ Registrar (Rules)/Registrar (Administration), High Court of H.P. Shimla.
5. The L.R.-cum-Principal Secretary(Law) to the Govt. of HP Shimla.
6. The Director, HP Judicial Academy, Ghandal, Shimla
7. The Member Secretary, HP State Legal Service Authority, Shimla.
8. All the District and Sessions Judges in H.P.
9. All the Principal Judges, Family Courts in H.P.
10. The Presiding Officers, Labour Court/Industrial Tribunal, Shimla/ Dharamshala HP
11. The Presidents, District Consumer Forum, Shimla, Mandi, Kangra at Dharamshala and Una
12. The Chairman, HP Waqf Tribunal Kangra at Dharamshala.
13. The Addl. District & Sessions Judge(I), (II) and (III), Kangra at Dharamshala.
14. The Addl. District and Sessions Judges, Special Fast Track Courts(POSCO), in HP.
15. The Deputy Commissioner, Kangra at Dharamshala.
16. The Superintendent of Police, Kangra at Dharamshala.
17. The Senior Civil Judge-cum-CJM, Kangra at Dharamshala.
18. The Senior Civil Judges-cum-ACJMs, Nurpur, Dehra, Kangra and Palampur.
19. The Civil Judges-cum-JMFCs, Dharamshala, Nurpur, Dehra, Kangra, Palampur Baijnath, Jawali, Indora and Jaisinghpur.
20. Secretary, District Legal Services Authority, Kangra at Dharamshala.
21. The District Attorney, Kangra at Dharamshala.
22. All the President, Bar Associations, Kangra Division
23. The Manager, State Bank of India, Dharamshala.
24. The District Treasury Officer, Kangra at Dharamshala.
25. The Assistant Programmer, of this office with the direction to upload the same on the District Court's website.
26. Guard file.

District and Sessions Judge,
Kangra Division at Dharamshala.

15/8/2022